ITEM NO.31 WOWW 4 VINE OF PARTING) N SECTION X

SUPREME COURTOF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 571/2021

VAIDEHI GUPTA

Petitioner(s)

VERSUS

UNION PUBLIC SERVICE COMMISSION & ANR.

Respondent(s)

(FOR ADMISSION and IA No.63210/2021-STAY APPLICATION and IA No.63211/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 28-06-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR HON'BLE MR. JUSTICE DINESH MAHESHWARI HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Ms. Tanya Shree, AOR Mr. Ritu Raj, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

List this matter along with Writ Petition

(C) No.408 of 2021 on 6th July, 2021.

(NEETU KHAJURIA) COURT MASTER (VIDYA NEGI) COURT MASTER

WWW.LIVELAW.IN